

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. 10 of 2013 in
Appeal No. 66 of 2012**

Dated : 19th November, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh Biomass Energy Developers
Association Review Petitioner(s)**

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Ors. Respondent (s)**

Chhattisgarh State Power Distribution Co. Ltd. Review Petitioner/R-2

Counsel for the Review Petitioner(s): Ms. Suparna Srivastava
Mr. A. Bhatnagar (Rep.)

Counsel for the Respondent(s): Ms. Swapna Seshadri for CSERC
Ms. Shikha Ohri

ORDER

The learned counsel for the parties have finished their arguments.
They are directed to file their respective comprehensive Written
Submissions after serving copy on the other side.

Post the matter for Reporting Compliance on **11.12.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pr